

(c) what is the amount of loans disbursed by the Agriculture Refinancing Corporation of India during the years 1976-77, 1977-78 and 1978-79, State-wise; and

(d) what is the amount of loans, subsidies, grants-in-aid by NCDC for the years 1976-77, 1977-78 and 1978-1979; State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Information is given in the Statement at Annex-I. [See Appendix CXIII, Annexure No. 68].

(b) There is no Institution or Organisation entitled as Small Farmers Development Corporation. There are, however, 168 Small Farmers Development Agencies functioning in the various parts of the country. The subsidies disbursed by them during 1976-77, 1977-78 and 1978-79 are given in the statement at Annex-II. [See Appendix CXIII, Annexure No. 69].

(c) and (d) Information is given in the Statements at Annex. III and IV. [See Appendix CXIII, Annexure Nos. 70 and 71 respectively].

Import of T-25 tractors from U.S.S.R.

967. **SHRI R. R. MORARKA:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that T-25 tractors were imported from Russia in 1971 and given for assembling and distribution, to a private company;

(b) what was the performance of the company in this regard; and

(c) what amount was paid to the company for this service?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The State Trading Corporation of India Ltd. entered into a contract in March 1971 with V/O Prommash export, Russian suppliers for the import of T-25 tractors from Russia. These

tractors were imported during 1972-74. The assembly and distribution of these tractors were handled by M/s Harsha Tractors Ltd., a private company—the business associates of the State Trading Corporation of India Ltd.

(b) The matter is *sub judice*.

(c) The Government did not pay any amount to the company in this regard. It may be stated that the final ceiling for selling prices fixed for the tractor, included also assembly charges and selling expenses.

Harassment of telephone operators by Senior Officers affiliated to the National Federation of P&T Employees Union

968. **SHRI F. M. KHAN:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that about one thousand telephone operators belonging to All India Telephone Traffic Employees Association, affiliated with the Federation of National P & T Organisation and working in Delhi telephone exchanges are being harassed by the senior officers belonging to the National Federation of P & T Employees Union;

(b) whether it is also a fact that Government have received representations from these employees; and

(c) if so, what action Government have taken in this regard and what is the number of cases still pending decision?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):

(a) No Sir, it is not a fact.

(b) No Sir, it is not a fact.

(c) Question does not arise in view of replies to (a) and (b) above.